

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO.2388  
TO BE ANSWERED ON 06.12.2016**

**Computerisation of Waqf records**

**2388. SHRI MAHESH PODDAR:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of funds sanctioned and released under computerisation of Waqf Record Scheme to each of the States;
- (b) whether all the States have reported completion of computerisation of Waqf records; and
- (c) if not, the names of each of the States where the work is in pendency along with the details of funds remaining unutilised on this account?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN MINISTRY OF MINORITY AFFAIRS**

**(SHRI MUKHTAR ABBAS NAQVI)**

- (a): A total of Rs.949.02 Lakh have been released to State/UT Waqf Boards under the scheme of 'Computerisation of records of State Waqf Boards' from 2009-10 to 2016-17. The year wise and State wise details of funds released are at Annexure-I.
- (b)&(c): Out of 3,31,536 waqf estates registered with State/UT Waqf Boards, 3,06,071 estates having 5,47,305 immovable properties have been registered online on the Waqf Management System of India (WAMSI) Portal. The State wise details of progress achieved in this regard is at Annexure-II. The details of funds remaining unutilized on this account is at Annexure-III.

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Annexure referred in reply to Part (a) of the Rajya Sabha Unstarred Question No.2388 to be answered on 06.12.2016 raised by SHRI MAHESH PODDAR regarding 'Computerisation of Waqf records'.

(Rs. in Lakhs)

S. No.	Name of State/UT Waqf Board	Funds released year-wise under the Scheme of 'Computerisation of records of State Waqf Boards'								Total
		2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	
1.	Andaman & Nicobar Island	-	21.29	-	-	-	-	-	-	21.29
2.	Andhra Pradesh	-	-	-	-	-	-	27.10	-	27.10
3.	Assam	27.10	-	-	10.52	-	-	-	-	37.62
4.	Bihar (Shia)	-	27.10	-	-	-	-	-	-	27.10
5.	Bihar (Sunni)	-	27.10	-	-	-	-	-	-	27.10
6.	Chhattisgarh	27.10	-	-	8.80	-	-	-	-	35.90
7.	Delhi	-	27.10	-	-	-	-	-	-	27.10
8.	Gujarat	-	-	-	27.10	-	-	-	-	27.10
9.	Haryana	-	27.10	3.04	-	-	-	-	-	30.14
10.	Himachal Pradesh	27.10	-	-	-	6.46	-	-	-	33.56
11.	Jammu & Kashmir	-	21.96	-	-	-	-	-	-	21.96
12.	Karnataka	27.10	-	10.20	-	6.62	-	-	-	43.92
13.	Kerala	-	27.10	4.67	-	-	-	-	-	31.77
14.	Lakshadweep	-	27.10	-	-	-	-	-	-	27.10
15.	Madhya Pradesh	-	27.10	10.20	-	9.75	-	-	-	47.05
16.	Maharashtra	27.10	-	7.13	-	-	-	-	-	34.23
17.	Manipur	-	27.10	-	-	7.20	-	-	-	34.30
18.	Meghalaya	-	21.29	-	-	-	-	-	-	21.29
19.	Odisha	27.10	-	-	6.25	-	-	-	-	33.35
20.	Puducherry	-	27.10	-	-	-	-	-	-	27.10
21.	Punjab	27.10	-	-	8.80	-	-	-	-	35.90
22.	Rajasthan	-	27.10	-	-	-	-	-	-	27.10
23.	Tamil Nadu	27.10	-	-	10.20	-	-	-	-	37.30
24.	Telangana	-	-	27.10	-	-	-	-	-	27.10
25.	Tripura	27.10	-	-	7.20	-	-	-	-	34.30
26.	Uttar Pradesh(Sunni)	27.10	-	-	10.20	-	-	-	-	37.30
27.	Uttarakhand	-	27.10	-	-	-	-	-	-	27.10
28.	West Bengal	27.10	-	-	-	10.06	-	-	-	37.16
29.	Dadra & Nagar Haveli	-	-	-	-	-	-	21.29	-	21.29
30.	Jharkhand	-	-	-	-	-	-	21.29	-	21.29
31.	Uttar Pradesh(Shia)	-	-	-	-	-	-	27.10	-	27.10
<b>Total</b>									<b>949.02</b>	

Annexure referred in reply to Part (c) of the Rajya Sabha Unstarred Question No.2388 to be answered on 06.12.2016 raised by SHRI MAHESH PODDAR regarding 'Computerisation of Waqf records'.

Waqf Records Computerization Project - Data Ingestion Status - (%): Percent Complete w.r.t. declared Waqf Estates (Nos.): Nos. Plus/Minus w.r.t. last month				
S. No.	Name of State/UT Waqf Board	Waqf Estates (Declared/ Registered by WB)	Records in WAMSI On-line System REGISTRATION Module	
			Waqf Estates(Waqf)	Immovable Properties
1.	Andaman & Nicobar	84	49 ( 58.33 %)	83
2.	Andhra Pradesh	3546	3533 ( 99.63 %)	6319
3.	Assam	987	941 ( 95.34 %)	987
4.	Bihar (Shia)	227	220 ( 96.92 %)	574
5.	Bihar (Sunni)	2478	2478 ( 100.00 %)	3931
6.	Chandigarh	33	33 ( 100.00 %)	34
7.	Chhattisgarh	800	800 ( 100.00 %)	2006
8.	Dadra & Nagar Haveli	17	( 0.00 %)	
9.	Delhi	1964	1964 ( 100.00 %)	854
10.	Gujarat	11681	10960 ( 93.83 %)	20126
11.	Haryana	12975	12620 ( 97.26 %)	20580
12.	Himachal Pradesh	1099	945 ( 85.99 %)	2025
13.	Jammu & Kashmir	214	1 ( 0.47 %)	1
14.	Jharkhand	145	56 ( 38.62 %)	56
15.	Karnataka	30491	30491 ( 100.00 %)	47306
16.	Kerala	9104	9104 ( 100.00 %)	38178
17.	Lakshadweep	338	338 ( 100.00 %)	892
18.	Madhya Pradesh	14871	14864 ( 99.95 %)	23118
19.	Maharashtra	8284	8284 ( 100.00 %)	20641
20.	Manipur	953	765 ( 80.27 %)	784
21.	Meghalaya	61	43 ( 70.49 %)	58
22.	Odisha	3729	3502 ( 93.91 %)	6413
23.	Puducherry	45	45 ( 100.00 %)	671
24.	Punjab	24542	24542 ( 100.00 %)	34187
25.	Rajasthan	18950	18737 ( 98.88 %)	23589
26.	Tamil Nadu	7453	7453 ( 100.00 %)	53369
27.	Telangana State	32157	30508 ( 94.87 %)	26301
28.	Tripura	1869	1851 ( 99.04 %)	2586
29.	Uttarakhand	2054	2051 ( 99.85 %)	4318
30.	Uttar Pradesh (Shia)	10500	2151 ( 20.49 %)	3012
31.	Uttar Pradesh (Sunni)	123115	109979 ( 89.33 %)	125492
32.	West Bengal	6770	6763 ( 99.90 %)	78814
<b>Grand total</b>		<b>331536</b>	<b>306071 ( 92.32 %)</b>	<b>547305</b>

**Annexure – III**

Annexure referred in reply to Part (c) of the Rajya Sabha Unstarred Question No.2388 to be answered on 06.12.2016 raised by SHRI MAHESH PODDAR regarding 'Computerisation of Waqf records'.

(Rs. in Lakhs)

S.No.	Name of State Waqf Board	Status of funds utilized and Unspent Balance under the Scheme of 'Computerization of records of State Waqf Boards		
		Fund released	Fund utilized	Unspent balance
1.	Andaman & Nicobar Island	21.29	9.58	11.71
2.	Andhra Pradesh	27.10	-	27.10
3.	Assam	37.62	29.44	8.18
4.	Bihar (Shia)	27.10	17.85	9.25
5.	Bihar (Sunni)	27.10	20.76	6.34
6.	Chhattisgarh	35.90	26.12	9.78
7.	Delhi	27.10	27.10	Nil
8.	Gujarat	27.10	-	27.10
9.	Haryana	30.14	30.14	Nil
10.	Himachal Pradesh	33.56	27.10	6.46
11.	Jammu & Kashmir	21.96	11.99	9.97
12.	Karnataka	43.92	37.30	6.62
13.	Kerala	31.77	27.10	4.67
14.	Lakshadweep	27.10	11.38	15.72
15.	Madhya Pradesh	47.05	47.05	Nil
16.	Maharashtra	34.23	34.23	Nil
17.	Manipur	34.30	34.30	Nil
18.	Meghalaya	21.29	12.42	8.87
19.	Odisha	33.35	19.46	13.89
20.	Puducherry	27.10	22.45	4.65
21.	Punjab	35.90	35.90	Nil
22.	Rajasthan	27.10	15.30	11.80
23.	Tamil Nadu	37.30	37.30	Nil
24.	Telangana	27.10	-	27.10
25.	Tripura	34.30	34.30	Nil
26.	Uttar Pradesh(Sunni)	37.30	27.10	10.20
27.	Uttarakhand	27.10	16.01	11.09
28.	West Bengal	37.16	31.76	5.40
29.	Dadra & Nagar Haveli	21.29	-	21.29
30.	Jharkhand	21.29	-	21.29
31.	Uttar Pradesh(Shia)	27.10	-	27.10